NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

COMPANY APPLICATION NO.

PETITION NUMBER

: TCP/62/2016

NAME OF THE PETITIONER(S)

: N. Nirmala & 3 others

NAME OF THE RESPONDENT(S)

: PKPN Spinning Mills P. Ltd and 10 Others

UNDER SECTION

: 397/398

S.No. Name (in Capital)

Represented by

Signature

1. ROHAN PATASFIRMON Count for Respondents - Achoukumar Counsed for Respondents - Achoukumar

ORDER

Counsel representing both the parties are present. Time extended at their request for hearing submissions in CA 72/2017. Put up on 12.10.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

bc